

# HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

High Court for the State of Telangana at Hyderabad - District Judges (Entry level) - Vacancies in the cadre of District Judges (Entry Level) by promotion from the category of Civil Judges (Senior Division) under 65% quota for the year 2020 - NOTIFIED.

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ROC.NO.1285/2020-B.SPL.

NOTIFICATION NO.246-B.SPL:

DATED:26 .05.2020.

Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006)

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The High Court for the State of Telangana at Hyderabad, hereby notifies **49** vacancies in the cadre of District Judges (Entry Level) under 65% quota to be filled by promotion from the cadre of Civil Judges (Senior Division) for the year 2020.

*Tau*  
*26/5/20*  
REGISTRAR (VIGILANCE)  
High Court for the  
State of Telangana